

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION 67

Dated Guwahati, the 23rd December, 2019

In continuation of this Registry's earlier Notification No. 31, dated 24th June, 2019 and Notification No. 34 dated 25th June, 2019 it is hereby informed to all concerned that the printing and publication of hard copy of Cause List shall be continued till 09.04.2020 comprising of 62 working days w.e.f. 02.01.2020.

Hard Copy of daily Cause List shall be furnished, for the above mentioned period, on advance payment of ₹ 744/- (Rupees seven hundred and forty four) only by per subscriber towards the cost of publication of daily Cause List. The printing and publication of daily Cause List will be limited to those learned Advocates/subscribers, who deposit the aforesaid cost of ₹ 744/-, on or before 10.01.2020, in the Government Account through treasury challan under the **Head of Account "0070 - Other Administrative Service , 01 - Administration of Justice, 800 - Other receipts "**. A copy of challan may be furnished to the Accounts Section of this Registry.

By Order,

Sd/- DhruPAD Kashyap Das

REGISTRAR JUDICIAL

Memo No. HC.III-72/2011/7020-7049/G Dated 23rd December, 2019

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The President, Gauhati High Court Bar Association, Guwahati.
4. The Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President, Gauhati High Court Advocates' Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
8. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information.

(Contd..)

11. The Joint Registrar (Judicial), Gauhati High Court, Guwahati, *for information and necessary action.*
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Deputy Registrar (Finance), Gauhati High Court, Guwahati, *for information and necessary action.*
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court, Guwahati with a scroll in the homepage titled "Notification 67, dated 23.12.2019, regarding printing and publication of hard copy of Cause Lists "*
19. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
21. The P.S. to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The Admn. Officer (J) _____, Gauhati High Court, Guwahati.
24. The Admn. Officer (J), Accounts Section, Gauhati High Court, Guwahati, *for information and Necessary action*
25. The Admn. Officer (J), Bench Section, Gauhati High Court, Guwahati, *for information and Necessary action.*
26. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Chief Security Officer, Gauhati High Court, Guwahati.
30. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR JUDICIAL

Handwritten signature and date 23/12/19